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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 95/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Nidhi Securities Ltd.

Kediya Ceramics

Faith Corporation Pvt. Ltd. Vista Corporation Pvt. Ltd. Bhavya Corporation Pvt. Ltd. Dhara Corporation Pvt. Ltd.

Crystal Ceramic Industries Pvt. Ltd. (Joint Application.)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. NAVIN PAHWA

ADVOCATE

-

2.

ORDER

Learned Advocate Mr. Navin Pahwa present for Applicant.

At request of Learned Counsel for Applicant, list the matter on 29.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of August, 2017.